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(PART-I, SECTION-I)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE**

PUBLIC NOTICE NO. 162 (RE-2008)/2004-09

NEW DELHI: the 23rd March, 2009

In exercise of powers conferred under Para 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol.I) (RE-2008):

2. The Para 5.11.2 of HBP (Vol.I) 2004-09, (updated as on 11.4.2008) stands deleted.

This issues in public interest.

(R.S.Gujral)
Director General of Foreign Trade &
ex-officio Additional Secretary to the Govt. of India

(F.No.01/36/218/77/AM08/ /EPCG-I